

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir. There was a derailment on the approach of the bridge resulting in damage to bridge timbers and sleepers. Rails were not damaged.

(b) No, Sir. Rails on the bridge are of 1987 and the age of bridge timber ranges from 1968 to 1997.

(c) and (d) No, Sir. There is no enquiry for this particular stretch of the track. However, CBI is investigating regarding supply of ballast in nearby stretch.

#### Accident of Patna-Gaya Passenger and Rajdhani Express

3139. SHRI D.S. AHIRE :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Patna-Gaya Passenger train rammed into the Delhi bound Rajdhani Express at Patna Junction on 18.9.1998;

(b) if so, the reasons therefor;

(c) the number of passengers killed and injured and value of Government property damaged therein;

(d) the amount of compensation paid to the victims;

(e) whether any inquiry has since been made in this regard; and

(f) if so, the outcome therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) No, Sir. However, on 17.9.1998, 10PG train arrived on Platform No.6 of Patna Junction at 22.03 hrs. The empty rake of 10PG train had a head on collision at about 22.52 hrs. with 2423 Up Guwahati-New Delhi Rajdhani Express standing on Platform No.4 of Patna Junction. The cause of the accident is under investigation.

(c) 1 person (outsider) was killed and 5 passengers of 2423 Up Rajdhani Express sustained simple injuries. The value of Government property damaged is Rs 4 lakhs approximately.

(d) No compensation claim has been paid so far. Compensation will be paid soon after the claims are decreed by Railway Claims Tribunal.

(c) Yes, Sir.

(f) The outcome of the enquiry committee is awaited.

#### Augmentation of Fleet of I.A.

3140. SHRI MADHAVRAO SCINDIA : Will the Minister of CIVIL AVIATION be pleased to state ;

(a) the steps taken to boost Indian Airlines and Air India fleet in view of its requirement;

(b) the funds allocated for the purpose; and

(c) the type and time by which the new arrivals are likely to be inducted in the fleet of Indian Airlines and Air India?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Expansion/renewal of fleet by the two airlines is a continuing exercise and depends on various factors, the more important ones being the resources of the airlines, traffic requirements, suitability of the aircraft type and viability of operations of various sectors/routes.

#### Powers to Alumina, Aluminium and Bauxite Mines

3141. SHRIMATI JAYANTI PATNAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) the total annual Requirement of the Power for Alumina, Aluminium Plants and also for bauxite mines of the National Aluminium Company (NALCO) at Angul and Damanjodi;

(b) the total MW of power generated by NALCO from its captive power plants annually;

(c) whether the captive power plants are being modernised by NALCO; and

(d) if so, the steps taken in that direction ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) Annual requirement of power in Alumina Refinery, Bauxite Mines at Damanjodi and Aluminium Smelter at Angul of National Aluminium Company is as under :-

Plant/Unit	In million units (MU)
Bauxite Mines, Damanjodi	28.47
Alumina Refinery Damanjodi	293.46
Aluminium Plant Angul	3614
<b>Total requirement</b>	<b>3935.93</b>

(b) The total power generated by NALCO in Captive Power Plant (CPP) and Steam and Power Plant (SPP) during the last 3 years is as follows:-